

ramme are Indian nationals and machinery and equipment supplied is of Indian origin. These incorporate the knowledge, expertise and methodology developed in India. The possibility of transplanting models benefiting developed countries, therefore, does not arise.

Vendors and stalls holders at Railway platforms

3255. DR. MOHD. HASIM KID-WAI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of licensed vendors and stall holders at railway platforms and railway stations, zone-wise at present;

(b) the corresponding figures of licensed vendors and stall holders at railway platforms and railway stations, zone-wise at the end of 1986-87 and 1987-88;

(c) the total earnings of Railways on account of license fees of these vendors and stall holders, zone-wise during 1986-87 and 1987-88 and current financial year; and

(d) the number of vendors and stall holders whose licences have been cancelled during these years, zone-wise, on account of various complaints?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

Publication of Railway Time Tables

3256. DR. MOHD. HASHIM KID-WAI: Will the Minister of RAILWAYS be pleased to state:

(a) total number of copies of zonal Railway Time Tables published in English, Hindi and Urdu during 1986-87, 1987-88 and for the current financial year;

(b) total number of copies of Railway Time Tables sold during these years, language-wise and zone-wise; and

(c) total earning of Railways through advertisements published in the Time Tables and sale of Time Tables during these years, yearwise?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Appointment of an Anti-Hijacking Committee

3257. SHRI SURESH PACHOURI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have appointed an Anti-Hijacking Committee;

(b) what are the terms of reference of the committee;

(c) the number of times when the committee has met so far; and

(d) whether the committee has made any recommendations; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) to (d) Government have not appointed an Anti-Hijacking Committee. However, a Group has been constituted to deal with crises relating to hijacking etc. This Group meets only at the time of a crisis and is not meant for making any detailed recommendations.

Rail link to the states in the country

3258. SHRI BASUDEB MOHAPATRA: Will the Minister of RAILWAYS be pleased to state:

(a) what are the names of States in the country which have not yet been provided Rail link;

(b) whether Government have any plan to link those states in the near future;

(c) if so, what are the details thereof; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA):

(a) Arunachal Pradesh, Manipur, Meghalaya, Mizoram and Sikkim.

(b) to (d) The following New lines, which are under construction will connect the States mentioned against each:

Project	Length (km)	Estimated cost	States covered
			(Rs. crores)
1. Balipara-Bhalukpong	35	14.18	Arunachal Pradesh
2. Silchar-Jiribam	49	39.57	Manipur
3. Lalabazar-Bhairabi	48	36.18	Mizoram

Guwahati-Burnihat, 27 km long has been proposed in 1989-90 Budget, at a cost of Rs. 25.78 crores, for linking Meghalaya. There is no proposal for providing a rail link to Sikkim on account of the difficult mountainous terrain involved.

Books containing derogatory remarks on women

3259. SHRI SHIV PRATAP MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government's attention has been drawn to a statement of Prof. Ram Reddy, Vice Chancellor of Indira Gandhi National Open University which appeared in the Times of India dated 25th December, 1988 to the effect that 22 English and 20 Hindi language instruction text books prescribed in Haryana, Punjab, Rajasthan, Madhya Pradesh and Delhi contained derogatory references to women; and

(b) whether Government have ordered an enquiry to find out the circumstances under which such references were allowed in text books and the steps taken to ban such books?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes, Sir.

(b) Prof. Ram Reddy, Vice-Chancellor of the Open University, has made these observations as an academician in his individual capacity. His statement is based on the book by Shri Narendra Nath Kalia the "Sexism in Indian Education—The Lies We Tell Our Children."

Syllabi and text-books for Classes I to XII are prepared at the national level by the NCERT. The States are free to adopt/adopt these books. The States frequently have entirely new books written by their agencies.

In keeping with the National Policy on Education-1986 which emphasises education for women's equality and has included the concept of equality of the sexes in the core curriculum, the NCERT is preparing new text-books for all the classes from I to XII. The NCERT has taken care to ensure that no bias against women is in any way reflected in its text-books.

Since School Education is looked after primarily by the State Govern-